

(b) No, Sir. There is no fixed quota for re-employment of retired officers. Only those retired officers who apply for re-employment and are found suitable in all respects are employed.

(c) No, Sir. There is no connection between release of Emergency Commissioned Officers and re-employment of retired regular officers in selected appointments. Emergency Commissioned Officers who are ineligible on account of their age or who have not been found fit by the Service Selection Boards for grant of Permanent Commission or who do not wish to apply for Permanent Commission are being released according to a phased programme during the years 1967-70. The retired regular officers desiring re-employment have been employed in those appointments which require extensive professional experience and ability.

**Emergency Commissioned Officers  
approaching Foreign Diplomatic  
Mission**

**SS. Shri Sheopujan Shastri:  
Shri Madhu Limaye:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Emergency Commissioned Officers who are likely to be released from the Army are approaching foreign diplomatic missions for jobs;

(b) whether this was being done because of lack of substitute employment opportunities;

(c) whether the Defence Establishment/Army Headquarters, Delhi have sought to curb this tendency by stricter censorship;

(d) whether comparative jobs and other rehabilitation arrangements are also being expanded; and

(e) if not, the reasons therefor?

The Minister of Defence (Shri Swaran Singh): (a) A few such cases have come to notice.

(b) It appears that this is one of the many sources of employment which some of the Emergency Commissioned Officers want to explore.

(c) No special steps in this connection have been taken by Government. The existing instructions which forbid service personnel to have direct contact with foreign missions have been repeated to lower formations from time to time. They have again been repeated now.

(d) Yes, Sir. All possible avenues are being explored to rehabilitate the Emergency Commissioned Officers after their release.

(e) Does not arise.

**Emergency Commissioned Officers**

**SS. Shri Sheopujan Shastri:  
Shri Madhu Limaye:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Emergency Commissioned Officers stationed in Ladakh and other high altitude stations were asked to appear for tests by the Selection Board of any other Defence Authority without giving them even 48 to 72 hours to de-acclimatise themselves;

(b) whether representatives were made by any of the Emergency Commissioned Officers in this regard;

(c) whether they were turned down; and

(d) if so, the reasons therefor?

The Minister of Defence (Shri Swaran Singh): (a) to (d). Emergency Commissioned Officers are given adequate notice prior to appearing before the Services Selection Boards for grant of Permanent Commissions. Before reaching the Services Selection Boards, they have enough time to recuperate psychologically and physically. From the medical point of view, no deacclimatization is necessary. Representations in this connection were received from three Emergency Commissioned Officers and these were rejected, as these were found to be without substance.